

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 228
TO BE ANSWERED ON 21.07.2015

Orders of NGT on Air Pollution

228. SHRI C.R. CHAUDHARY

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the recent order given by the National Green Tribunal (NGT) to keep air pollution under control in Delhi;
- (b) if so, the initiatives being pursued to implement such order effectively;
- (c) the number of cases disposed by the NGT since its inception;
- (d) the allocations of funds and human resources for the effective functioning of the NGT so far; and
- (e) whether the Government is formulating any plan to check air pollution in major cities and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) & (b): Hon'ble Supreme Court, Delhi High Court and National Green Tribunal (NGT) are seized with the matters concerning air pollution in Delhi. The issues and action thereon are inter-ministerial and related to various organs of the Governance including Centre, States, National Capital Territory of Delhi and local self Government. The matters are subjudiced.

(c) As per information provided by the office of Registrar, National Green Tribunal, a total of 6511 cases have been disposed off till 31st May, 2015 in NGT.

(d) The allocation of funds for the National Green Tribunal as per Budget Estimates for the year 2015-2016 is Rs. 21 crores and total number of human resources sanctioned excluding Members and Chairpersons of NGT is 161.

(e) Various steps taken by the Government to control air pollution in Delhi *inter alia* include, Clean India Mission, supply of cleaner fuel as per auto fuel policy, pollution under control (PUC) certificate system for in-use vehicles, use of beneficiated coal (ash content not to exceed 34%) in coal based thermal power plants, strengthening metro as means of public transport, strengthening public transport, closure of Indraprastha coal based thermal power plant, ban on burning of leaves, stopping operation of hot mix plants in Delhi, etc.
